

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.108

New IA-2734/2022

In

IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav & Ors

V/S

GRJ Distributors and Developers Private Limited

.....**APPLICANT/PETITIONER**

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 10.06.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARNEDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Rishabh Jain, Advocate for IRP Gaurav Katiyar, IRP in Person

For the Home Buyers: Mr. Sahil Sethi and Mr. Samridh Bindal advocates

For Respondent : *Mr. Sandeep Bhusaria, Ms. Paryat, Ms. Purbasha, Adv's.*

ORDER

New IA-2734/2022:

Counsel for the Applicant - Ex-Management is present in physical mode. Counsel for the IRP is also present through video mode.

Counsel for the ex-Management submits that in the present application his client had pointed out certain mistakes with regard to Public Notice issued by the IRP in respect of CIR process of the Corporate Debtor.

The Counsel submits that after pointing out the mistakes in the Public Notice as pointed out by them to the IRP, the IRP has since issued a Corrigendum in the matter and his client i.e., ex-Management is satisfied with the compliance made by the IRP.

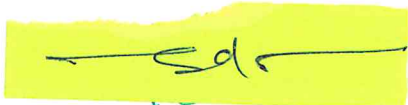
Counsel for the IRP further submits that since the present CIRP has been confined with respect to only one project of the Corporate Debtor, the ex-Management may be directed to comply with preparing project wise financials i.e., Balance Sheets and other documents for the purpose of smooth completion of the CIR process with respect to the said project.

Cont-


In this connection, we direct the ex-Management to make full compliance with regard to the request made by Counsel for the IRP in three weeks' time from today.

To this, Counsel for the ex-Management assures that they will be extending full cooperation to the IRP.

Consequently, the present IA is **disposed of**.



(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)



(NARNEDER KUMAR BHOLA)
MEMBER (TECHNICAL)

SURJIT SINGH
10.06.2022

IB-1066/2020